

## RAJYA SABHA

*Friday, the and December. 1993-12th  
Agrahayana. 191? {Saka}*

The House met at eleven of the clock.,  
The Deputy Chairman in the Chair.

### OBITUARY REFERENCE

THE DEPUTY CHAIRMAN: Hon'ble Members, it is with profound sorrow that I refer to the passing away of Shri Frank Anthony, a nominated Member of the Lok Sabha, on the 2nd December 1993, at the age of 85 years

Born in September, 1908 at Jabalpur, Shri Anthony had his education at Jabalpur and Nagpur Universities. A brilliant scholar, he was awarded prizes for three years as a leading debater of the Nagpur University. He then pursued studies in law in the United Kingdom and was called to the Bar from the Inner Temple.

Returning to India, he set up practice in Nagpur and soon became a leading lawyer in the then Central Provinces.

He was closely associated with several social, educational and cultural institutions in various capacities. His commitment to education went beyond setting up schools named after him in Delhi, Calcutta, Bangalore and certain other places. He particularly devoted himself to school education as the Chairman of the Council of the Indian School Certificate Examinations to which over 750 schools all over the country are affiliated.

Shri Anthony had been a member of the Central Pay Commission, and was also a member of the Indian Delegation to

the UN General Assembly, 1946, and the Commonwealth Parliamentary Conference in 1948 and 1957.

Shri Anthony was initiated into a long Parliamentary career, when he became a Member of the Central Legislative Assembly in 1942. Thereafter he became a Member of the Constituent Assembly in 1946 and the Provisional Parliament in 1950. He was nominated to the first Lok Sabha in 1952 and, except for a brief period, was continuously a Nominated Member representing the Anglo-Indian community in the Lok Sabha for a period aggregating more than four decades.

In his death, the country has lost a veteran parliamentarian, an eminent jurist, an educationist and a leader of many social, educational and voluntary organizations.

We deeply mourn the passing away of Shri Frank Anthony.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

*(Hon. Members then stood in silence for one minute.)*

THE DEPUTY CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

The House stands adjourned till 11-00 A.M. on Monday, the 6th December, 1993, as a mark of respect to the memory of Shri Frank Anthony.

The House then adjourned at four minutes past eleven of the clock till eleven of the clock on Monday, the 6th December, 1993